

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1143  
ANSWERED ON:04.03.2013  
RESORTS IN RESERVED FOREST LANDS  
Ray Shri Saugata

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has noticed that a large number of private resorts are functioning in reserved forest lands in various States of the country;
- (b) If so, the details thereof;
- (c) the steps taken by the Government in this regard including closure of the resorts; and
- (d) the reaction of the State Governments thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No such information that a large number of private resorts are functioning in Reserved Forest Lands in various States of the country, has come to the notice. However, the details of cases in which approval has been granted for diversion of forest land for resorts under the provisions of Forest (Conservation) Act, 1980 are given in Annexure.
- (b)to (d) In view of above, question does not arise.